

HIGH COURT OF MANIPUR

Mantripukhri, Imphal – 795002.

CORRIGENDUM

Imphal the 12th March, 2018

No. HCM/E-36/2016-Estt/: 2761 In continuation of this High Court's earlier notification No. HCM/E-36/2016-Estt/ dated 9th January, 2018, for scanning/digitizing/storage/integrated retrieval of case files of High Court of Manipur and its Subordinate Courts, following corrections have been made in the RFP.

The Servers/SAN Storage will be provided by the High Court, but all other hardware and software should be installed by the successful bidder at its own cost.

The last date of bid submission and date for opening of technical bids which was fixed on 13th March, 2018 is now extended to 27th March, 2018. The timings for bid submission and opening of technical bids will remain the same.

Sd/-

Central Project Coordinator